

NOTICE

As per directions, this is to inform that Judicial Officers, at Sr. No. 1 to 25 (Annexure "A") whose viva-voce is scheduled to be held on 02.10.2018 for promotion to the posts of District Judge by regular promotion (65%), Adhoc District Judge under Fast Track Courts' Scheme and as per recommendations of 14th Finance Commission in selection process 2018, shall report at 10.00 a.m. at the Office of Registrar General, High Court, Bombay.

The viva-voce of the Judicial officers at Sr. No. 26 to 40 (Annexure "B) is rescheduled on 03.10.2018. The said 15 Judicial Officers shall report at 4.30 p.m. on 03.10.2018 at the aforesaid venue for viva-voce.

Further, this is to inform that whose viva-voce are scheduled to be held on 28.09.2018 and 12.10.2018 shall report at 2.00 p.m. and 2.30 p.m., respectively, instead of 4.30 p.m. at the Office of Registrar General, High Court, Bombay for viva-voce.

Date : 18th September, 2018

Sd/-
Registrar (Legal & Research)

Programme of Viva-Voce for promotion to the posts of District Judge by Regular Promotion (65%), Ad-hoc District Judge under Fast Track Courts' Scheme and as per recommendations of 14th Finance Commission in Selection Process- 2018.

Following Judicial Officers are requested to remain present for Viva-Voce for promotion to the posts of District Judge by Regular Promotion (65%), Ad-hoc District Judge under Fast Track Courts' Scheme and as per recommendations of 14th Finance Commission on the mentioned date in the office of the Registrar General, High Court, 4th Floor, Annex Building, Mumbai - 400 032.

Note :- The Judicial Officers shall report at the office of the Registrar General half an hour before scheduled time of their Viva-Voce.

2nd October, 2018 (Tuesday) at 10.00 a.m.

Sr. No.	Name of Judicial Officers	Present posting	Station	District	Promotion for the post of
1	Smt. Varsha Balasaheb Pargaonkar	Adhoc District Judge -2 and Assistant Sessions Judge		Satara	D.J.
2	Shri Bandopant Digambarrao Kulkarni	Adhoc District Judge -1 and Assistant Sessions Judge		Kolhapur	D.J.
3	Shri Mushtaque Hussain Shaikh	Adhoc Judge, City Civil Court and Assistant Sessions Judge	Dindoshi	Mumbai	D.J.
4	Shri Suhasrao Shripatrao Jagtap	Adhoc District Judge -2 and Assistant Sessions Judge		Solapur	D.J.
5	Shri Sanjay Namdevrao Yadav	Adhoc Judge, City Civil Court and Assistant Sessions Judge (OSD in MSLSA, Mumbai)		Mumbai	D.J.
6	Shri Anant Sudhakarrao Pandharikar	Adhoc District Judge -2 and Assistant Sessions Judge	Khamgaon	Buldhana	D.J.
7	Shri Rajendra Narayansa Barad	Registrar (Legal) State Consumer Dispute Redressal Commission, Circuit Bench at Nagpur		Nagpur	D.J./Adhoc
8	Shri Vishwanath Appasaheb Patil	Adhoc District Judge -1 and Assistant Sessions Judge		Wardha	D.J.
9	Shri Sitaram Narasu Patil	Civil Judge Senior Division	Khed- Rajgurunagar	Pune	D.J./Adhoc
10	Shri Jayant Gopalrao Dorle	Adhoc District Judge -1 and Assistant Sessions Judge		Washim	D.J.
11	Shri Nitin Dnyaneshwar Khose	Adhoc District Judge -1 and Assistant Sessions Judge		Satara	D.J.
12	Shri Gautam Ganpatrao Bharne	Civil Judge, Senior Division	Basmatnagar	Parbhani	D.J./Adhoc

13	Smt. Sharayoo Vivek Sahare	Judge, Labour Court		Pune	D.J./Adhoc
14	Shri Harculus Bhaurao Shelke	Adhoc District Judge -1 and Additional Sessions Judge	Ichalkaranji	Kolhapur	D.J.
15	Smt. Sanika Satish Joshi	Adhoc District Judge -3 and Assistant Sessions Judge		Beed	D.J.
16	Shri Shailendra Shankar Tambe	Civil Judge, Senior Division		Nashik	D.J./Adhoc
17	Shri Bhaskar Gopalrao Dharmadhikari	Chief Judicial Magistrate		Amravati	D.J./Adhoc
18	Shri Shankar Babu Pawar	Civil Judge Senior Division		Aurangabad	D.J./Adhoc
19	Shri Suresh Sitaram Ghorpade	2 nd Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate		Pune	D.J./Adhoc
20	Shri Harun Abusaheb Mulla	Civil Judge Senior Division	Udgir	Latur	D.J./Adhoc
21	Shri Ramji Vithal Jagtap	Civil Judge, Senior Division		Sangli	D.J./Adhoc
22	Shri Deorao Ganpat Kamble	Secretary District Legal Services Authority		Gadchiroli	D.J./Adhoc
23	Shri Waman Jayawantrao Daithankar	Civil Judge, Senior Division	Shahada	Nandurbar	D.J./Adhoc
24	Shri Bhagwan Yashwantrao Phad	Civil Judge Senior Division	Pusad	Yavatmal	D.J./Adhoc
25	Shri Nilinkumar Khashaba Karande	Civil Judge, Senior Division	Omerga	Osmanabad	D.J./Adhoc

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Ad-hoc District Judge under Fast Track Courts' Scheme and as per recommendations of 14th
Finance Commission in Selection Process- 2018.

Following Judicial Officers are requested to remain present for Viva-Voce for promotion to the posts of District Judge by Regular Promotion (65%), Ad-hoc District Judge under Fast Track Courts' Scheme and as per recommendations of 14th Finance Commission on the mentioned date in the office of the Registrar General, High Court, 4th Floor, Annex Building, Mumbai - 400 032.

Note :- The Judicial Officers shall report at the office of the Registrar General half an hour before scheduled time of their Viva-Voce.

3rd October, 2018 (Wednesday) at 5.00 pm

Sr. No.	Name of Judicial Officers	Present posting	Station	District	Promotion for the post of
1	Smt. Priya Pramod Bankar	Adhoc District Judge - 7 and Assistant Sessions Judge		Ahmednagar	D.J.
2	Shri Dadaso Pandurang Shingade	Adhoc District Judge -1 and Assistant Sessions Judge		Akola	D.J.
3	Shri Dajala Tedgya Vasave	Secretary District Legal Services Authority		Nanded	D.J./Adhoc
4	Shri Mandar Nanasaheb Patil	Chief Judicial Magistrate		Aurangabad	D.J./Adhoc
5	Shri Milind Anand Bhosale	Adhoc District Judge - 5 and Assistant Sessions Judge		Aurangabad	D.J.
6	Shri Makarand Ratanlal Mandawgade	Adhoc Judge, City Civil Court and Assistant Sessions Judge (OSD, High Court, A.S., Bombay as the Public Information Officer)		Mumbai	D.J.
7	Shri Sanjiv Prabhakar Pingle	Adhoc District Judge - 5 and Assistant Sessions Judge		Pune	D.J.
8	Shri Mohan Gulabrao Chavan	Adhoc District Judge - 1 and Assistant Sessions Judge		Dhule	D.J.
9	Shri Sachin Manoharrao Agarkar	Adhoc District Judge - 6 and Assistant Sessions Judge		Pune	D.J.
10	Shri Balasaheb Shivaji Wavre	Adhoc District Judge -1 and Assistant Sessions Judge	Kandhar	Nanded	D.J.
11	Shri Satyawan Tulshiram Doke	Chief Judicial Magistrate		Nashik	D.J./Adhoc
12	Shri Yogesh Prakashrao Manathkar	Adhoc District Judge - 2 and Assistant Sessions Judge		Latur	D.J.
13	Shri Ratnakar Shantaram Salgaonkar	Chief Judicial Magistrate		Nagpur	D.J./Adhoc
14	Shri Onkar Ramrao Deshmukh	Adhoc District Judge -2 and Assistant Sessions Judge		Parbhani	D.J.
15	Smt. Sunaina Ramnivas Bhangdiya Zawar	Adhoc District Judge - 7 and Assistant Sessions Judge		Pune	D.J.

Date : 18th September, 2018

Sd/-
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